

IN THE HIGH COURT OF JHARKHAND AT RANCHI

[Civil Miscellaneous Appellate Jurisdiction]

M.A. No. 291 of 2018

Divisional Manager, MAGMA HDI, General Insurance Co. Ltd.,
Registered Office Magma House, Kolkata Appellant(s)
Versus

1. Anita Devi
2. Gobardhan Bhuia
3. Pinki Kumari
4. Rinki Kumari
5. Sumant Kumar Singh Respondent(s)

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CORAM : HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through :-Video Conferencing)

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For the Appellant(s) : Mr. Alok Lal, Advocate.
Mr. Santosh Kumar, Advocate
For the Resp.1 to 4 : Mr. Sandip Kr. Burnwal, Advocate
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07 / 26.03.2021. Heard, learned counsel for the parties.

Mr. Alok Lal, learned counsel for the appellant has submitted that an adjournment may be granted in this case so as to peruse the judgment passed by Apex Court in the cases of *National Insurance Company Limited vs. Rekhaven and Ors.* and *National Insurance Company Limited vs. Ramrajsinh Bhagwansinh Zala and Ors.*, reported in (2017) 13 SCC 547 in which the judgment passed in the case of *Bhakra Beas Management Board vs. Kanta Aggarwal (Smt) and Ors.*, reported in (2008) 11 SCC 366 has been considered.

Considering the same, let this case be passed over for the day.

(Kailash Prasad Deo, J.)

Sandeep/